

ITEM NO.20

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1784/2023

HEM SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

)

Date : 04-01-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Avnish Singh, Adv.
Mr. Swapnil Singh, Adv.
Mr. Vishal Yadav, Adv.
Ms. Kanchan Kumari, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Dhawal Uniyal, Adv.
Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court
as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar